


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-11/07/2017


NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 11/07/2017 stand adjourned and the next date of hearing will be notified in due course.

By order

Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file


Assistant Registrar
(SM)
11/7/17